

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

T.A. Nos.138-140 of 1996
(CO 15190-15192(W)/85)

Present: Hon'ble Dr. B.C. Sarma, Administrative Member

Hon'ble Mr. D. Purkayastha, Judicial Member

1. A.C. CHATTERJEE
2. PARIMAL GANGULY & SIX ORS.†
3. PARIMAL KUMAR GANGULY

VS

1. Union of India, represented through General Manager, N.F. Railway having its office at Katihar, in Bihar at present at Pandu in Assa
2. Assistant Engineer, N.F. Railway, New Jalpaiguri
Dist. Jalpaiguri
3. The Station Master, Jalpaiguri, N.F. Railway, P.S. and Dist. Jalaiguri
4. The Divisional Engineer No.II, N.F. Rilway, Katihar, Bihar
5. The Estate Officer, N.F. Rilway
Katihar, Bihar
6. The Area Officer, N.F. Rilway
Katihar, Bihar

... Respondent

For the Applicant : None

For the Respondents: Mrs. Uma Sanyal, counsel

Heard on 19.12.1997

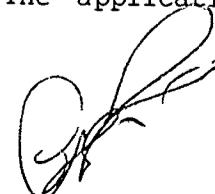
Date of order: 19.12.1997

O R D E R

B.C. Sarma, AM

All these transferred applications were taken up for hearing together today. When the matter was called for the second time at 1155 pm none appears for the applicants. None of the applicants was also present in the Court. We find that after the transfer of the case to this Tribunal, a notice was duly sent by registered post to all concerned intimating the date of hearing. Despite that none appears for the applicants ^{on} for the last three consecutive occasions. We are, therefore, satisfied that the applicant is no longer interested in prosecuting the case. The application is, therefore, dismissed for default.


(D. Purkayastha)
MEMBER (J)


(B. C. Sarma)
MEMBER (A)